

**F.No. 01(03)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 01.08.2018

**ORDER NO. 161 OF 2018**

Hon'ble HOD is pleased to modify the roster order no. 103 of 2018 for **CESTAT, Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. P. Anjani Kumar, Member (Technical)	From 20/08/2018 to 24/08/2018	Excise Division Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



**(Bineesh Kumar K. S.)**  
**Dy. Registrar**

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**Dy.Registrar**